

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **07.01.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 05/2025 For Exemption IA No. 13/2025 For Stay IA No. 14/2025	Badi Dukan LLP Vs Yokesh Gupta, IRP of Arisu Retail Pvt. Ltd. & 4 Ors.	Mr. S Karthik	Ms. Anusha Peri For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors.  <b>WITH</b>	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy- R1 Mr. Pradeep Joy- R2 Mr. Rama Subramaniam Raja R3 Mr. N Somasundar R10 Mr.H Arunachalam R21
3.	Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024	RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors	Ms. Pavitra Venkateswaran	Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniam Raja R3 Mr. Pradeep Joy- R4
4.	IA No. 1091/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 401/2024 For Stay IA No. 1090/2024	Dr. Badri Prasad Vs Tata Capital Financial Services Limited & Anr.	Mr. Pawan Jhabakh	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 35/2021 For Stay IA No. 463/2021	Anuragha Poultries & Breeders Pvt. Ltd. & 7 Ors Vs Raghav Krithik & 4 Ors.	Mr. AK Mysamy	Ms. GS Dhana Lakshmi - R2
6.	Comp App (AT) (CH) (Ins) No. 335/2024	Jain Irrigation Systems Ltd Vs Ramakrishnan Sadasivan, Liquidator of Thiru Arooran Sugars Ltd. & Anr	Mr. BSV Prakash Kumar	
7.	Comp App (AT) (CH) (Ins) No. 400/2024 For Stay IA No. 1089/2024	Raiz Bashirudeen Vs Tata Capital Financial Services Ltd.	Mr. Pradeep Joy	
8.	Comp App (AT) (CH) (Ins) No. 431/2024 For Stay IA No. 1181/2024	Vasudev Bissa Director of Arisu Retail Pvt. Ltd. Vs PDB Venture Pvt. Ltd	Mr. Arun C Mohan	Mr. Arjun K Perikal

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 21/2022	M Gagan Bothra Vs Senthil Kumar & Anr.	Mr. M. Gagan Bothra Party-in-person	Mr.K Chandrasekaran - R1 & R2
10.	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019 For Stay IA No. 2625/2019 For Exemption IA No. 2627/2019)	Santhosh Ramalingam & 12 Ors Vs Amit Chandrakant Shah, RP of BCIL Zed Ria Properties & 2 Ors.  <b>WITH</b>	Mr. Adarsh Ramanujan	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
11.	TA (AT) No. 170- 171/2021 ((CA) (AT) (Ins) No. 1094- 1140/2019)	BCIL Yelahanka Projects LLP through its authorised Rep Rachna Rego Vs Amit Chandrakant Shah, RP of BCIL Red Earth Developers India Pvt. Ltd. & 4 Ors.	Mr. Athiban Vijay	Mr. Sanjay Gupta- R1 Mr. Arun Karthik Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5

12.	Comp App (AT) (CH) No.48/2021 To Dispense with IA No. 554/2021 For Stay IA No. 553/2021	Balu Sridhar & 2 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	D. Peruman Saranyan	Mr. AR Ramanathan
13.	Comp App (AT) (CH) No.53/2021 For Exemption IA No. 612/2021 For Stay IA No. 613/2021	Mahendra Girdharilal Wadhvani & Anr Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. Kausik Chatterjee	Mr. AR Ramanathan
14.	Comp App (AT) (CH) No.60/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
15.	Comp App (AT) (CH) No.62/2021	M.A.A. Annamalai & A. Ulagammai & 10 Ors Vs Simpson and Company Ltd.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. AR Ramanathan
16.	Comp App (AT) (CH) No.10/2022 For Exemption IA No.109/2022	Dilip Kumar Jain & 7 Ors. Vs Simpson and Company Ltd	Mr. Kausik Chatterjee	Mr. AR Ramanathan
17.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors. Vs Shivadutt Bananje, RP, Fortuna Urbanscape & 2 Ors.  <b>WITH</b>	Mr. Aishwarya Sinha	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
18.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, Fortuna Urbanscape & 37 Ors	Mr. Aishwarya Sinha	Mr. Anant Merathia R1
19.	Comp App (AT) (CH) (Ins) No. 204/2021 For Directions IA No.410/2021 To Adv. Hg. IA No.312/2023	MPT Sweden AB & Anr. Vs Tecknoweld Alloys India Pvt Ltd.  <b>WITH</b>	Mr. T Ravichandran	Mr. Thriyambak J Kannan

20.	Comp App (AT) (CH) (Ins) No. 216/2021 For Directions IA No.435/2021 To Adv. Hg. IA No.311/2023	MPT Sweden AB & Anr Vs Tecknoweld Alloys India Pvt Ltd	Mr. T Ravichandran	Mr. Thriyambak J Kannan
21.	TA (AT) No. 166/2021 (Comp App (AT) (Ins) No.122/2020 For Stay IA No. 313/2020) For Directions IA No. 480/2024	M G A Abhimanyu Raja Vs Syndicate Bank & Anr.	Ms. Rohini Musa	Mr.T Ravichandran R1 Mr. K Moorthy- R2
22.	TA (AT) No. 256/2021 (CA (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd. & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
23.	Comp App (AT) (CH) (Ins) No. 58/2022 For Stay IA No. 116/2022 For Exemption IA No.118/2022 Leave to file IA No. 566/2022	Ashique Ponnamparambath Suspended Director, Platino Classic Motors Pvt. Ltd. Vs BMW India Pvt Ltd & Anr	Mr. S Eshwar	Mr. Diwakar Maheshwari- R1
24.	Comp App (AT) (CH) (Ins) No.78/2022 For Stay IA No.158/2022 Urgent Hearing IA No.159/2022	Roxcel Trading Company GmbH Vs Satyadevei Alamuri RP & 4 Ors	Ms. Savitha K. Jagadeesan	Mr. Ramaswamy Meyappan- R1
25.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar
26.	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	Mr.M Sivavarthanan R1

**2.00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
27.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 Leave to file IA No.342/2023 For Exemption IA No.340/2023 To implead IA No. 380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
28.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No.252/2022 For Direction IA No.784/2022 To Implead IA No. 314, 1031/ 2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh, Ex- Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr.  <b>WITH</b>	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
29.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 For Additional docs. IA No. 07/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors.  <b>WITH</b>	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
30.	IA No.1023/2022 (To implead) in Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No.1022/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors.	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)